

Milk Powder Manufacturing Units

4962. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether milk powder manufacturing units are functioning in the Public and Private Sectors in this country;

(b) if so, the details thereof, State-wise and Union Territory-wise;

(c) the total quantity of milk powder production in these units during the past three years; and

(d) the details of the incentives provided to the private sector to expand and promote new units?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN) (a). Yes, Sir.

(b) The numbers of the milk powder manufacturing units functioning in the Public and Private Sectors are as follows:—

	Public Sector	Private Sector
Andhra Pradesh	3	..
Bihar	2	..
Haryana	—	1
Karnataka	—	1
Maharashtra	2	..
Punjab	2	3
Rajasthan	—	2
Tamil Nadu	1	1
Uttar Pradesh	2
Total	10	10

(c) Production of milk powder by these Units during the last three years is as follows:—

Year	Tonnes
1977	11,580
1978	12,140
1979	14,300

(d) The Dairy Development programme undertaken by the Government envisages the development of dairying in the Public and Co-operative Sectors. Therefore, Government does not provide any incentive as such to the Private Sector either for expansion or for establishment of new units.

Grants for Automatic Milk Vending Machines in Madras

4963. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Corporation has given grants and loans to the Tamil Nadu Dairy Development Corporation to instal automatic milk vending machines in Madras city;

(b) if so, the details thereof; and

(c) the steps taken by the National Dairy Development Corporation to finance the private sector in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN) (a) and (b). The Indian Dairy Corporation has given 30 per cent grants and 70 per cent loans to the Tamil Nadu Dairy Development Corporation under Operation Flood I Programme for installation of 25 automatic milk vending machines in Madras city. Out of this, 12 vending machines have been commissioned and work on the establishment of the remaining units is

in progress. The estimated cost for 25 vending machines is Rs. 27.23 lakhs.

(c) The Indian Dairy Corporation does not finance any private sector organisation.

Cultivation of Betel Leaves

4964. SHRI N. DENNIS. Will the Minister of AGRICULTURE be pleased to state.

(a) the areas in India where betel leaves are grown, State-wise;

(b) whether any incentives are provided to have intensive and extensive cultivation of betel leaves;

(c) the States which have taken steps to increase the betel leaves cultivation;

(d) whether any research is being conducted by the Centre or State Governments into betel leaves cultivation; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). (a) The available information regarding the areas in India where betel leaves are grown State-wise is given in Statement.

(b) The Government of India does not provide incentive for intensive and extensive cultivation of betel leaves.

(c) Information is awaited from the States and on receipt will be placed on the Table of the House.

(d) and (e). The Central Government is not conducting any research in betel leaves cultivation; regarding research by the State Governments, information is awaited and on receipt will be placed on the Table of the House.

Statement

State	Year	(In hectares)
1. Andhra Pradesh .	1977-78	2806
2. Bihar . . .	1977-78	660
3. Karnataka . . .	1978-79	6592
4 Kerala . . .	1977-78	1454
5. Maharashtra .	1974-75	2300
6. Tamil Nadu .	1977-78	5772

Central Government Quarters at Rajkot

4965. SHRI DIGVIJAY SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Confederation of Central Government Employees of Rajkot city has requested for construction of more staff quarters; and

(b) if so, how the matter stands at present?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Confederation has raised the following points:—

(i) Construction of quarters by P&T Department on the land purchased by that Department in 1968;

(ii) Construction of quarters for Income-tax employees and Audit Office employees in the land attached to Bungalow Nos 9 & 11, as those bungalows have outlived their life;

(iii) Construction of staff quarters in the land available in the compound of Audit Office, Rajkot; and

(iv) Construction of 'general pool' accommodation.

The Confederation has been informed that for construction of quarters for Income-tax and Audit Department, administrative approval and expenditure sanction for the works is to be accorded by the respective Departments.